File No. Pt 35/Surveillance Labs/FFRC/Fortification/FSSAI-2017 Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards Act, 2006)

(Quality Assurance Division) FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, the A February, 2021

Sub: Instructions to the laboratories for testing of Fortified foods, reg.

DoFPD (Department of Food & Public Distribution) has proposed a centrally sponsored scheme on supply of fortified rice throughout the various services and schemes in all the States and UTs. The scheme will be merged with the current pilot scheme on "Fortification of Rice and its Distribution under Public Distribution System", which is a flagship scheme by Government of India to address anaemia and other micro nutrient deficiencies in the country.

In this context, all the NABL accredited and FSSAI laboratories including State food testing laboratories are advised to include the parameters of fortificants/micro nutrients in the scope of testing and obtain NABL accreditation at the earliest and apprise the same to FSSAI.

Further, it is also observed in few laboratory reports that the unit used in reporting micro-nutrients varies from one report to other. It is therefore instructed to all the food testing laboratories to follow the units as specified in Food Safety & Standards Regulations in respect of fortified foods and other food items.

This issues with the approval of the Competent Authority.

(Sanu Jacob) Director (QA)

To,

- 1. The CEO, NABL
- 2. Commissioners of Food Safety of all States/UTs
- 3. All FSSAI Notified Laboratories
- 4. All State Food Testing Laboratories

Copy for information:

- (i) PS to Chairperson, FSSAI
- (ii) PS to CEO, FSSAI